National Company Law Tribunal Allahabad Bench

CP NO.2(ND)/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

NAME OF THE COMPANY: Royal club of india(pvt) Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act,1956

SI. NO.	Name	Designation	Representation	Signature	
<u>1.</u>	Garrar D	wirdi Advocate	Petitioner	Gamar	Duivali.
<u>2.</u>	SAURABH A	DHIKARY ADVOCATE	RESPONDENT	Swordh	Alle

Order dated 13.02.2017

CP No.2(ND)/2015 Royal Club of India (Pvt) Ltd

Parties are represented by their respective counsel the company petitioner counsel intimates that valuer has already forwarded its report to this Tribunal through Speed Post. The Registry of this Bench is directed to verify the same, list the matter on 28.02.2017.

SH. H.P. CHATURVEDI (Judicial Member)

Dated 13.02.2017